

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO.2308.
TO BE ANSWERED ON MONDAY, THE 31ST JULY, 2017.**

TAX HOLIDAYS FOR START-UPS

2308. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it is true that the start-ups are demanding for extending tax holidays to seven years from the current three years;
- (b) if so, the reasons and justification for their demand;
- (c) whether the Ministry has taken up this issue with the Ministry of Finance and if so, the details and the present status thereof; and
- (d) the extent to which the longer tax holidays are likely to help entrepreneurs?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): As per information available with this department, no such demand has been received for extending tax holidays to seven years from the current three years.
- (b) to (d): Question do not arise in view of above.
